

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**EXECUTION PETITION NO. 01 OF 2017 IN  
APPEAL NO. 228 OF 2012 & IA No. 126 of 2018**  
**&**  
**APPEAL NO. 387 OF 2017 &  
IA NO. 1102 OF 2017 & IA NO. 1081 OF 2018**

**Dated : 24<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**EXECUTION PETITION NO. 01 OF 2017 IN  
APPEAL NO. 228 OF 2012 & IA No. 126 of 2018**

**M/s SNJ Sugars & Products Ltd. .... Petitioner (s)**  
**Versus**  
**Transmission Corporation of Andhra Pradesh Ltd. & Ors. .... Respondent(s)**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) : Mr. K. V. Mohan  
Mr. K. V. Balakrishnan  
Mr. Rahul Kumar Sharma for R-4

**APPEAL NO. 387 OF 2017 &  
IA NO. 1102 OF 2017 & IA NO. 1081 OF 2018**

**Southern Power Distribution Company of ...Appellant(s)  
Andhra Pradesh Ltd.**

**Versus.**

**Andhra Pradesh Electricity Regulatory ...Respondent(s)  
Commission & Anr.**

Counsel for the Petitioner(s) :

Counsel for the Respondent(s) : Mr. K. V. Mohan  
Mr. K. V. Balakrishnan  
Mr. Rahul Kumar Sharma for R-4

**ORDER**

Heard the parties.

Written submissions are already filed.

**Reserved for judgment**

**(S.D. Dubey)**  
**Technical Member**

*tpd/mkj*

**(Justice Manjula Chellur )**  
**Chairperson**